# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3987 ANSWERED ON 25/03/2025

#### **RURAL DEVELOPMENT IN BAGHPAT**

#### 3987. DR. RAJKUMAR SANGWAN:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is supporting rural employment generation through new industrial investments in Baghpat district;
- (b) if so, the details thereof and the steps taken in this regard;
- (c) the details of rural development initiatives taken to improve infrastructure and public service in Baghpat;
- (d) the steps taken or being taken by the Government to improve rural connectivity in Baghpat; and
- (e) the number of rural household benefited from rural development schemes such as Pradhan MantriAwasYojana and Mahatma Gandhi National Rural Employment Guarantee Scheme in Baghpat during the last three years and the current year?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): Industry is a State subject. States frame their own industrial policies as per their specific requirements. The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country, including state of Uttar Pradesh, from time to time. Government has taken various steps to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project

Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country.

In addition to this, Ministry of Rural Development (MoRD) is implementing a number of schemes/programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan MantriAwaasYojana-Gramin (PMAYG), Pradhan Mantri Gram SadakYojana (PMGSY), DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM), DeenDayalUpadhyayaGrameenKaushalyaYojana (DDUGKY), Rural Self Employment Training Institutes(RSETIs) and National Social Assistance Programme (NSAP) and Watershed **Development** Component of the Pradhan Mantri KrishiSinchayeeYojana (WDC-PMKSY) to bring about overall improvement in the quality of life of the people in rural areas of the country, strengthening of livelihood providing opportunities. minimum quaranteed promoting self-employment, skilling of youths in various useful trades and entrepreneurship qualities, infrastructure development and provision of social assistance.

- (c): MGNREGS of this Ministry primarily focuses on providing wage employment to rural households, aiming to enhance their livelihood security through the creation of durable assets and infrastructure. Around 1277 completed works has been undertaken in Baghpat District of Uttar Pradesh under the scheme during the last three financial years from 2021-22 to 2023-24 and in the current financial year 2024-25 (as on 20.03.2025). Similarly, till date, 75,011 Km of road length has been constructed under PMGSY in the State of Uttar Pradesh and out of this, 720 Km has been constructed in Baghpat District with a view to improve rural connectivity. PMAY-G focuses on providing pucca houses with the basic amenities in rural areas of the country. During the last three financial years and current financial year, 149 houses has been constructed in Bagpat district.
- (d): Under PMGSY, MoRD has taken various initiatives to improve rural connectivity, including the district of Baghpat and ensuring the completion of the sanctioned PMGSY Projects within the time-line prescribed in the programme guidelines. These include:
  - i. The Operational Manual of the PMGSY has been amended to ensure that all works sanctioned under the scheme commence on the ground within 72 days from the date of sanction.
  - ii. States have been requested to augment executing capacity and contracting capacity and their compliance in this regards is regularly reviewed.
- iii. Bidding document provisions have been rationalized.

- iv. Training is being imparted to field engineers and contractors as well as their staff for capacity building.
- v. The Ministry has engaged Central Public Sector Undertakings (CPSUs) in some of the States to augment execution capacity of the States.
- vi. The Ministry has also conducted number of Contractor Outreach Programmes in the States to attract the Contractors in the implementation of the programme.
- vii. Information Technology is being utilized for monitoring of the progress of works
- (e): The number of rural households benefited under MGNREGS, PMAY-G and number of households mobilized under DAY-NRLM in to Self Help Groups in Baghpat District of Uttar Pradesh, during the last three financial years and the current financial year, is as under:

#### i. MGNREGS

Financial year	Total Households Worked
2021-22	2771
2022-23	2127
2023-24	1991
2024-25 (as on 20.03.2025)	1538
Total	8427

### ii. PMAY-G

Financial Year	No of houses constructed
2021-22	49
2022-23	23
2023-24	63
2024-25(current FY)	14

#### iii. DAY-NRLM

Financial Year	No. of Household mobilised
2021-22	3536
2022-23	1538
2023-24	202
2024-25(Upto February, 2025)	159

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